

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) (Ins) No. 820 of 2020

IN THE MATTER OF:

Mr. Dhan Prakash Gupta

...Appellant

Vs.

M/s Daehsan Trading India Pvt. Ltd.

...Respondent

Present:

For Appellant:

Ms. Ekta Choudhary, Advocate.

For Respondent:

**Mr. S. Rajendran (Liquidator), Mr. Anant A. Pavgi
and Ms. Yajura RV, Advocates.**

ORDER

(Through Virtual Mode)

09.02.2021: In terms of the order dated 19.01.2021, Counsel for the Respondent have filed their Written Submissions on 05.02.2021, which is taken on record.

Learned Counsel for the Appellant submitted that she did not want to file Written Submissions.

List the Appeal 'For Hearing' on **22nd February, 2021.**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

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